

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI  
Petition No. 33/MP/2018**

Subject : Petition under Section 79(1)(b) of the Electricity Act, 2003 seeking relief on account of 'Change in Law' and consequent revision in capital cost due to introduction of the Central Goods and Services Tax Act, 2017 promulgated by the Department of Revenue, Ministry of Finance notified by way of notification dated 28.6.2017.

Date of Hearing : 3.4.2018

Coram : Shri P. K. Pujari, Chairperson  
Shri A. K. Singhal, Member  
Shri A. S. Bakshi, Member  
Dr. M. K. Iyer, Member

Petitioner : ACME Jaipur Solar Power Private Limited

Respondents : M.P. Power Management Company Limited and Others

Parties present : Ms. Kanika Chugh, Advocate, ACME-JSPPL  
Shri Saahil Kaul, Advocate, ACME-JSPPL

**Record of Proceedings**

Learned counsel for the petitioner submitted that present petition has been filed for seeking relief on account of Change in Law and consequent revision in capital cost due to introduction of the Central Goods and Services Act, 2017.

2. After hearing the learned counsel for the petitioner, the Commission admitted the petition and directed to issue notices to the respondents.

3. The Commission directed MPPMCL to submit the list of distribution companies to whom power would be supplied by the petitioner. The Commission directed the petitioner to implead the distribution companies as parties to the petition and to file revised memo of parties by 20.4.2018.

4. The Commission directed the petitioner to serve copy of the petition and RoP on the respondents and distribution companies immediately. The respondents including distribution companies were directed to file their replies, by 27.4.2018 with an advance copy to the petitioner, who may file its rejoinder, if any, by 23.5.2018. The Commission directed that due date of filing the replies and rejoinder should be strictly complied with. No extension shall be granted on that account.

5. The petition shall be listed for hearing on 31.5.2018.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Legal)**